BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Original Application No. 802/2019

IN THE MATTER OF:

Anil Kumar ... Applicant

VERSUS

Govt. of NCT of Delhi ... Respondents

NDOH:- 27.01.2020

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Filed by

(P.S. Pankaj)
Sr. Env. Engineer
(Delhi Pollution Control Committee)

New Delhi:
Dated: __.01.2020

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IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 22.10.2019 and pleased to issue following directions:

   ".....Grievance in this application is against illegal operation of Aluminium cutting, Nickel polishing and jean dyeing and other factories using acids and dangerous chemicals causing pollution at Village Khajuri khas Gaon, near Samudaye Bhawan, Delhi-110090.It is stated that these factories are, inter alia, run by Chaudhary Kishan, Chaudhary Shiv Kumar and Chaudhary Rajkumar....."

2. That, in compliance of the orders passed by this Hon'ble Tribunal, the units as mentioned in the complaint were inspected by DPCC Officials

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along with EDMC officials on 13.01.2020. Sh. Anil Kumar, complainant also accompanied the inspection.

3. It is submitted that, 4 units namely M/s Ahmed, KH No. 122, Gali No.-1, Khajoori Khas Village, Delhi-110090, M/s Shiv Kumar Chaudhary, KH No. 122, Gali No.-1, Khajoori Khas Village, Delhi-110090, M/s Kishan Kumar Chaudhary, KH No. 122, Gali No.-1, Khajoori Khas Village, Delhi-110090 and M/s Raj Kumar Chaudhary , KH No. 122, Gali No.-1, Khajoori Khas Village, Delhi-110090 engaged in the activity of Light Engineering works, PVC Hand Moulding, Buffing and Plating and PVC injection moulding respectively were found operating without consent from DPCC.
4. All the 4 units were issued closure direction on 15.01.2020 along with a Show Cause Notice for the imposition of EDC of Rs. 1,00,000/- on each unit.
5. That to check the compliance of direction an inspection was again conducted on 17.01.2020 along with officials from BSES. Sh. Anil Kumar, Complainant was also present during the inspection, and it was found that all the 4 units have vacated the premises and have removed plants and machineries. Power connection of all the units disconnected by BSES officials during inspection.

The present action taken report may kindly be taken on record.

(P.S. Pankaj)
Sr. Environmental Engineer

Date:

Place:

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